NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 118(ND)/2012

PRESENT: SMT. INA MALHOTRA

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017.

NAME OF THE COMPANY:

Yogesh Gupta Vs. S. S. Con Build Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s):

None

For the Respondents (s):

Mr. Diggaj Pathak, Ms. Shweta Sharma, Mr.

Jayant Mehta and Mr. Rahul Kukreja,

Advocates

ORDER

This case has been received on transfer from the Hon'ble Principal Bench. Ld. Counsel for the Petitioner submits that the case is at the stage of final arguments. To come up on 25th January, 2018.

Court Notice to the Respondents through counsel. Dasti

(Ina Malhotra) Member (J)